

[Shri Sushil Bhattacharya]

I, therefore, urge upon the Government to fulfill this longstanding demand of the people of Burdwan-Asansol area.

I also demand of the Minister concerned to make a statement in this regard.

(vii) STEPS TO STOP ILLEGAL ENCROACHMENT OF RAILWAY LAND AT KHARAGPUR, SOUTH-EASTERN RAILWAY

SHRI NARAYAN CHOUBEY (Midnapore): Illegal encroachment of the Railway land at Kharagpur S.E. Railway has been going unabated for a long time. Wagon breakers and receivers of Railway property have occupied large plots of Railway land and are doing business with stolen Railway property from illegally occupied Railway land. Also other encroachers are occupying Railway land at various places of the town particularly in and around the big Railway market. Attention of the local Railway Administration including the General Manager has been drawn to it on a number of occasions. But no remedial measures have yet been taken in this regard and encroachers go all merry-round. It is common knowledge that these encroachers particularly wagon breakers and receivers of Railway property enjoy support from the R.P.F., the State police and a section of the Railway Officers. I draw the attention of the Railway Minister to the need to take effective and immediate steps in this regard or else the Kharagpur Railway Colony will be a colony of encroachers.

PROF. MADHU DANDAVATE (Rajapur): Either the Minister of Parliamentary Affairs or the concerned Minister should be present in the House at this time, when statements under Rule 377 are made.

AN HON. MEMBER: The Minister of Broadcasting is here.

MR. DEPUTY-SPEAKER: The Minister of Parliamentary Affairs will be coming.

(viii) MEASURES TO IMPROVE WORKING OF AGRICULTURAL COLLEGE IN THE STATE OF NAGALAND

SHRI CHINGWANG KONYAK (Nagaland): In Nagaland, it has not been possible to develop agriculture in a planned and scientific manner. The Agricultural College, Midzephima is the only institution in the State of Nagaland devoted to the promotion and training of agricultural Scientists in the State and the neighbouring areas. It is working under the North-Eastern Hill University. The college was set up with high ambitions. The people of Nagaland had great expectations from this institution. It was expected that the agriculture college would fulfil a long cherished demand of the people of Nagaland and the surrounding areas and would make significant contribution to food production. But I am sorry to say that the Agriculture College has not been able to fulfil the needs of the State. It suffers from several maladies. The College does not have adequate staff. Several departments in the College do not have teachers. The departments of Extension, Sociology, Statistics and several other wings do not have teachers. In the absence of teachers, the students are suffering in their studies. The hostel is in a pitiable condition. No land had been attached with the college. It is causing serious handicap because students are unable to undertake experimental work or carry on practical demonstration. The supply of water and electricity is far from satisfactory which is again hampering experimental needs. There is only one tractor; teaching equipments are lacking and other implements are also not available. This has caused frustration and resentment among students. The authorities are indifferent to the needs of the institution. There are frequent strikes by the students. I would

urge upon the Union Government to consider affiliating this College with the Indian Council of Agricultural Research or any other agricultural university. I would also request the Government to take immediate steps for completion of the new site and its approach road. The people of Nagaland are throbbing with a new life, they are seeing new horizons. Hence, there is need to understand the need for agricultural development in Nagaland.

In the interest of proper development of agriculture in Nagaland and the other North Eastern areas of the country, it is necessary that the Central Government may look into the affairs of this College and also extend financial assistance in order to improve and promote the training of agricultural scientists so that Nagaland and the adjoining areas, served by this College, are properly developed and agriculture is placed on a sound footing.

14.46 hrs.

\*DEMANDS FOR GRANTS, 1981-82  
—Contd.

**Ministry of Information and Broadcasting**

MR. DEPUTY-SPEAKER: Now, item 10—Discussion and Voting on the Demands for Grants under the control

of the Ministry of Information and Broadcasting.

The House will now take up discussion and voting on Demand Nos. 61 to 63 relating to the Ministry of Information and Broadcasting, for which six hours have been allotted.

Hon. Members whose Cut Motions to the Demands for Grants have been circulated may, if they desire to move their Cut Motions, send slips to the Table within 15 minutes indicating the serial numbers of the Cut Motions they would like to move.

A list showing the serial numbers of Cut Motions to be moved will be put up on the Notice Board shortly. In case any Member finds any discrepancy in the list, he may kindly bring it to the notice of the officer at the Table without delay.

Motion moved:

“That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth Column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1982, in respect of the heads of demands entered in the second column thereof against Demand Nos. 61 to 63 relating to the Ministry of Information and Broadcasting.”

\*Moved with the recommendations of the President.